GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:1825 ANSWERED ON:03.12.2014 EMPLOYMENT IN GOVERNMENT OF DELHI Meena Shri Harish Chandra

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether persons belonging to scheduled castes and scheduled tribes have been restricted for employment in different Delhi Government organisations in violation of the reservation policy of Government of India and if so, the details thereof; and
- (b) if not, the details of recruitment of these communities during the last ten years?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): Information is being collected and will be laid on the Table of the House.